

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 198 of 2020**

**IN THE MATTER OF:**

**Nishit B Patel**

**...Appellant**

**Vs**

**Good Value Financial Services Pvt. Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Rahul Chitnis, Mr. Nitin Mishra and Mr. Santhosh Pathak, Advocates**

**For Respondents: Mr. Abhijeet Singh, Mr. Aman Verma, Ms. Reena and Mr. Abhishek Adke, Advocates for Respondent No. 1**

**Mr. Tajinder Pal Singh, Advocate for Respondent No. 2 (RP)**

**ORDER**  
**(Through Virtual Mode)**

**24.11.2020** Heard Mr. Rahul Chitnis, Learned Counsel appearing for the Appellant. Also heard the arguments of Mr. Abhijeet Sinha appearing for the 1<sup>st</sup> Respondent in part. For continuation, the Appeal will be heard on 02.12.2020.

The Registry is directed to List the matter on, **2<sup>nd</sup> December, 2020** under the caption 'For Hearing' as Part Heard.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)